

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3602
ANSWERED ON:01.12.2010
PROTECTION OF WILDLIFE
Yadav Shri Dharmendra

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government has signed any Memorandum of Understanding (MoU) with States/UTs for protection of wildlife;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether the Government proposes to create a separate fund for the protection of wildlife in the State/UT, out of the money earned from wildlife tourism;
- (d) if so, the details thereof; and
- (e) the other initiatives taken/proposed to be taken by the Government to promote wildlife tourism in a big way in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) & (b) A Tripartite Memorandum of Understanding (MoU), linked to fund flows with reciprocal commitments, has been made with the 17 tiger States and their tiger reserves to ensure effective tiger conservation in the country. The details of such States and their tiger reserves are at Annexure-I.
- (c) & (d) The States have been advised to recycle tourism gate receipts for building up a fund in the respective Tiger Conservation Foundation of tiger reserves, constituted under the enabling provisions of the Wildlife (Protection) Act, 1972, for facilitating and supporting the tiger reserve.
- (e) The ongoing Centrally Sponsored Scheme of Project Tiger has a component for fostering eco-tourism in tiger reserves falling in 17 tiger States.